IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 29 OF 2018 & IA No. 276 OF 2018

Dated: 09th July, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Godawari Green Energy Limited

... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

... Respondent(s)

Counsel for the Appellant(s) : Mr. Raunak Jain

Mr. Vishvendra Tomar

Counsel for the Respondent(s) : Mr. Rajinder Nischal for R-1

Mr. M.G. Ramachandran

Ms. Anushree Bardhan for R-2

Mr. Ashwin Ramanathan

for Mr. Anand K. Ganesan for R-10 to 12

Mr. Rajiv Srivastava Ms.Garima Srivastava

Ms. Gargi Srivastava for R-13

ORDER

The learned counsel, Mr. Rajinder Nischal appears on behalf of the first Respondent; the learned counsel, Mr. M. G. Ramachandran appears on behalf of the second Respondent; the learned counsel, Mr. Ashwin Ramanathan appears on behalf of the Respondent Nos. 10 to 12; and the learned counsel, Ms. Garima Srivastava appears on behalf of the Respondent No. 13.

The learned counsel for the Respondents and the learned counsel of the Appellant may file their respective replies and Rejoinder respectively on or before 1.8.2018.

List this matter on 01.08.2018, as agreed by the learned counsel appearing for the Appellant and the learned counsel appearing for the Respondents.

(S.D. Dubey) **Technical Member** (Justice N. K. Patil) **Judicial Member**

tpd/vt